

[Mr. Chairman]

Bills and Resolutions presented to the House on the 10th December, 1969."

The motion was adopted.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL*

(Amendment of Section 423)

SHRI M. N. REDDY (Nizamabad) : I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1898.

MR. CHAIRMAN : The question is :
"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1898."

The motion was adopted.

SHRI M. N. REDDY : I introduce the Bill.

DRUGS AND COSMETICS (AMENDMENT) BILL*

(Substitution of Sections 13 and 27)

SHRI N. K. P. SALVE (Betul) : I beg to move for leave to introduce a Bill further to amend the Drugs and Cosmetics Act, 1940.

MR. CHAIRMAN : The question is :
"That leave be granted to introduce a Bill further to amend the Drugs and Cosmetics Act, 1940".

The motion was adopted.

SHRI N. K. P. SALVE : I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 256)

SHRI N. K. P. SALVE (Betul) : I beg to move for leave to introduce a

Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI N. K. P. SALVE : I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Preamble and article 1, etc.)

SHRI K. D. TRIPATHI (Unnao) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.

SHRI K. D. TRIPATHI : I introduce the Bill.

INDUSTRIAL DISPUTES (AMENDMENT) BILL*

(Substitution of Section 17A)

SHRI S. KUNDU (Balasore) : I beg to move for leave to introduce a Bill further to amend the Industrial Disputes Act, 1947.

MR. CHAIRMAN : The question is :

*Published in Gazette of India Extraordinary Part II, Section 2, dated 19-12-69.